

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).928/2020

NATIONAL ALLIANCE OF JOURNALISTS &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 48647/2020 - INTERVENTION/IMPLEADMENT)

Date : 28-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Siddharth Seem, Adv.  
Mr. Satya Mitra, AOR

For Respondent(s)

Mr. Tushar Mehta, SG  
Ms. Aishwarya Bhati, ASG  
Mr. Rajat Nair, Adv.  
Mr. Adit Khorana, Adv.  
Mr. Arvind Kumar Sharma, AORMr. N.B. Joshi, Adv.  
Mr. Rajinder Singh, Adv.  
Mr. Nikunj Verma, Adv.  
Mr. Digvijay, Adv.  
Mr. Rajat Sehgal, Adv.Mr. Sandeep Prabhakar, Adv.  
Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Ms. Shruti Jose, Adv.UPON hearing the counsel the Court made the following  
O R D E RI.A. No.82884/2020

Shri Colin Gonsalves, learned senior counsel submits that

prayers (c) and (d), as quoted in paragraph 5 of the application, be substituted from prayer (a) and (b) of the writ petition.

Let prayers (a) and (b) of the writ petition be deleted and prayers mentioned in paragraph 5 of the application be substituted as prayers (a) and (b). Amended petition be filed within four weeks.

Tag with Diary No.10983/2020.

(ARJUN BISHT)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER